

## CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

## **ORDER SHEET**

COURT NO.: 1 01/05/2019

M.A./260/166/2017 C APPAMMA O.A./260/753/2016 -V/S-

M/O RAILWAYS

ITEM NO:35

FOR APPLICANTS(S) Adv.: Mr. N.R. Routray

FOR RESPONDENTS(S) Adv.: Mr. T,. Rath

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Notes of The Registry	Order of The Tribunal	
	Ld. Counsel for the a the M.A. infructuous. According as infructuous. Response present and heard.	has become ly, M.A. is disposed of
	( SWARUP KUMAR MISHRA)  MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)